NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1139/(MAH)/2017 M.A. No. 470/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

State Bank Of India

V/s

Monnet Ispat & Energy Limited.

DESIGNATION

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Nonnet [1 Anne Mathew as Separt [2. Krishna Patel

Rubel

SIGNATURE

ORDER

MA 470/2017 in CP No.1139/I&BP/NCLT/MB/MAH/2017

On the application No.470/2017 moved by the Resolution Professional to direct CSPDCL and CSPTCL to provide intra-state short term open access permission, since this Bench has already passed an order on 9.10.2017 extending short term open access permission for wheeling of power from Raigarh unit of the Corporate Debtor to its unit in Raipur, the order dated 9.10.2017 has been hereby extended until further orders, on payment of fees as mentioned in the order dated 9.10.2017. The Respondent side has remained absent despite service has been effected upon them.

Accordingly, this application is hereby disposed of.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)